

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 64 OF 2019 &  
IA NOS. 209 & 1399 OF 2019**

**Dated: 06<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**GSPL India Gasnet Ltd. ...Appellant(s)  
Vs.  
Petroleum and Natural Gas Regulatory Board ...Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran, Sr. Adv.  
Ms. Sumiti Yadava  
Mr. Prakhar Kain Fura

Counsel for the Respondent(s) : Ms. Sonali Malhotra

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **04.10.2019**.

**(B.N. Talukdar)  
Technical Member (P&NG)**

**(Justice Manjula Chellur)  
Chairperson**

*tpd/bn*